

**Title: Need to reconsider the proposal of Government of Andhra Pradesh for rehabilitation of families residing on Railway land in Visakhapatnam City.**

**DR. M.V.V.S. MURTHI (VISAKHAPATNAM):** Sir, the State Government of Andhra Pradesh had sent a proposal to the Railway Board for rehabilitation of the encroachers on the Railway lands in Visakhapatnam City occupied by about 2200 families. It is proposed to get these land vacated and to rehabilitate the encroachers in alternative railway land near the Old Railway Station at Visakhapatnam. The State Government requested the Union Government for transfer of this land to the State free of cost but the Ministry of Railways have not agreed to the proposal of the State Government of Andhra Pradesh.

I, therefore, request the Union Minister of Railways to reconsider the proposal and to give necessary instruction for transfer of the above-mentioned land to the State Government free of cost for rehabilitation of encroachers on the Railway lands in Visakhapatnam City.